

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 117**  
**(IB)/555/ND/2020**

**IN THE MATTER OF:**

M/s Ajay Pipe Company ... Applicant/Petitioner

Vs

Apac Builders and Contractors Pvt. ... Respondent  
Ltd.

**Order under Section 9 of IBC.**

**Order delivered on 21.12.2020**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

List on the date of pronouncement of IB-2339/ND/2018.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (T)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**